

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY & MARCH, 2019				GRAND TOTAL	
Opening Balance as on 01.02.19	Cases Instituted during the Months of February & March, 2019	Cases Disposed of during the Months of February & March, 2019	Total Pendency as on 31.03.19	Total Cases Disposed of during the Months of February & March, 2019 (Family Court + High Court)	Total Pendency as on 31.03.2019 (Family Court + High Court)
2911	204	126	2990	2094	36522

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.